

DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) Yes, Sir.

(b) and (c). In the past vocational surveys have been conducted for a number of districts. The new Centrally-sponsored scheme of Vocationalisation of Education, which *Inter-alia* provides for carrying out district vocational surveys, has been circulated among all the States/UTs on 1.2.88 only and they will now initiate action for conducting district vocational surveys under the scheme.

Felling of Trees in Maharashtra

455. SHRI BANWARI LAL PUROHIT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether lakhs of trees have been felled in Maharashtra during the last one year;

(b) if so, whether Union Government have issued any directions to State Governments to protect the forests;

(c) whether Union Government propose to conduct a detailed enquiry on felling of a large number of trees in Maharashtra State; and

(d) if so, the steps Government propose to take to stop the process of deforestation in the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) to (d). The information is being collected from the State Government and will be placed on the Table of the House.

Steps to Prevent Capitation Fee

456. SHRI SAMBHAJIRAO KAKADE:
SHRI T. BASHEER:
SHRI AMARSINH RATHAWA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have advised the State Governments and Union Territories to prevent collection of capitation fees by educational institutions; and

(b) if so, the steps taken in this regard and the results achieved?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI): (a) and (b). The Government have issued suitable instructions to the State Governments and the Union Territories to prevent the collection capitation fees by the Technical and Medical institutions. Legislative measures have also been taken to stop the practice of collecting capitation fees. The All India Council for Technical Education Act, 1987 passed by Parliament and the proposed amendment to the Indian Medical Council Act, 1956 which is already under consideration of the Joint committee of the Parliament, *inter-alia* include provision to prohibit collection of capitation fees. Some of the States have enacted laws in this regard. The measures taken shall start yielding the desirable results in due course of time.

Revised Pay Scales for Teachers of IITs

457. SHRI V. KRISHNA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware of